

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 203
IB-969/ND/2020**

IN THE MATTER OF:

M/s. Cosmic Infrsolution Pvt. Ltd.

...PETITIONER

Vs.

M/s. Prudential Hotels Pvt. Ltd.

...RESPONDENT

Section

U/s 7 of IB Code, 2016

**Order delivered on 19.01.2023
(Virtual Hearing)**

Coram:

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner/Financial Creditor

For the Liquidator

:

**:Mr. Milan Singh Negi and
Mr. Nikhil Kumar Jha,
Advocate**

For the Respondent/Corporate Debtor

:

ORDER

IA/302/2023 & IA/348/2023

Both these IAs are taken on record with just exceptions.

**Sd/-
(Rahul Bhatnagar)
Member (T)**

**Sd/-
(Bachu Venkat Balaram Das)
Member (J)**